

**Central Administrative Tribunal  
Principal Bench**

**CP No.201/2017 In OA No.3441/2015**

New Delhi, this the 17<sup>th</sup> day of July, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Hemant Nagrale  
S/o Sh. N.G. Nagrale  
Presently working as Addl. Director General of Police/  
Chief Vigilance Officer  
Office at Commissioner of Police  
Sector-10, CBD Belapur, Navi Mumbai ..Applicant

(By Advocate: Ms. Yukti Anand for Shri Nitish Gupta)

Versus

1. Mr. Rajiv Mehrishi, Home Secretary  
Ministry of Home Affairs  
North Block, New Delhi.
2. Mr. Bhanu Pratap Sharma  
Secretary, Department of Personnel & Training  
Ministry of Personnel, P.G. and Pensions  
New Delhi. ..Respondents

(By Advocate: Shri Gyanendra Singh)

**ORDER (ORAL)**

**Justice Permod Kohli, Chairman :-**

Learned counsel for the applicant submits that she has instructions to withdraw this Petition. Dismissed as withdrawn.

**( K.N. Shrivastava )  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

/vb/